

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)/16

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.12.2019**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s.
Synapse Communications Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

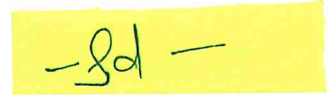
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ashish Dholakia, Mr. Akash Panwar and Mr. Rohan Chawla, Advocates		
	For the Respondent:	Mr. Ajay Garg, Advocate for R-2 & 4 Ms. Saloni Purohit and Mr. Siddharth Tandon, Advocates for R-6		

ORDER

No time left. Renotify this case on 6th February, 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**